

(b) and (c). Yes. In the cont ext of Tehran Agreement signed on 14th Feb., 1971 between the OPEC Countries with the oil companies, the crude posted prices of all the crudes produced in those countries have been raised immediately with a provision for further increases in June, 1971 and annually in the years 1973, 1974 and 1975. As a result of these increases, the import bill for 1975 is expected to go up by Rs. 106 crores on the basis of refinery throughout at that time.

(d) The posted price of Light Iranian Crude Oil imported by Burmah-Shell and Caltex during the last three years remained \$ 1.79 per barrel. There is no posting for Arabian Mix crude imported by Esso.

(e) The whole subject including the price increase and possibilities of reducing consumption are under Government's consideration

Family Planning among Muslims

124. SHRI S. N. MISRA : Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) whether Muslims have not cooperated in family planning and birth control;

(b) how many vasectomy operations in the last financial year have been done on Hindus and how many on Muslims throughout the country; and

(c) the steps being taken by Government to popularise Family Planning amongst all the classes ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN RAJYA MANTRI (SHRI D. P. CHATTOPADHYAYA) : (a) and (b). Community-wise statistics regarding acceptance of the programme in States/All India basis are not maintained. However, several localised studies show that family planning services are being availed of by members of all the communities more or less in proportion, to the Population It is thus inferred that Muslims are cooperating in family planning.

(c) The following steps have been taken/

are proposed to be taken for popularising the Family Planning Programme amongst all classes in the country :

1. Utilisation of all media of display publicity, apart from the conventional media like Radio, Press, Films, etc.

2. Intensification of the programme in 17 highly populous districts and 1 selected area in Uttar Pradesh (Varanasi Division).

3. Post-Partum Services through 59 important medical institutions in the country.

4. Extension of supply of Nirodh (Condoms) through commercial channels.

5. Involvement of voluntary organisations on an increasing scale.

6. Involvement of private medical practitioners, homoeopaths and practitioners of indigenous system of medicines in various aspects of the programme on a larger scale.

7. Involvement of maternal and child services.

Petroleum and Kerosene agencies to Unemployed Young Men

125. SHRI S. N. MISRA : Will the PETROLEUM AUR RASAYAN MANTRI be pleased to state :

(a) whether any scheme has been prepared to provide employment to the educated young men by giving them Petroleum and Kerosene Agencies;

(b) if so, the details thereof; and

(c) the assistance offered during the last financial year, State-wise ?

PETROLEUM AUR RASAYAN MANTRI (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) Broad details of the Scheme are furnished below :

(i) Dealerships for retail outlets, for kerosene/Light Diesel Oil and Indane (domestic and commercial use) are awarded

to suitable unemployed graduates from recognised institutions.

- (ii) Press notices for individual dealerships are issued in two widely read daily newspapers, including a regional language newspaper.
- (iii) Only applicants under 30 years of age are eligible.
- (iv) Applicants should belong to the lower income groups (*i. e.* family income up to around Rs. 10,000 per annum) and should belong to the civil district in which the dealership is to be operated or to contiguous civil districts (within the same State).
- (v) Weightage is being given to demobilised Emergency Commissioned Officers, other ex-servicemen and members of the Scheduled Castes and Scheduled Tribes.
- (vi) Efforts are being made to secure the needed financial assistance from the Banks.
- (vii) Exceptions to this scheme are made in cantonment areas and in other selected towns, where dealerships have been reserved for ex-service-men etc.

(c) Presumably the reference here is to the total number of agencies actually commissioned under this scheme during the last financial year. The total number for retail outlets, kerosene/LDO agencies, and Indane Gas are shown below :

Retail outlets	=	33
Kerosene/LDO	=	27
Indane Gas	=	23
Total	=	<u>83</u>

The above information is not available State-wise.

Construction of Silchar Medical College

127. SHRIMATI JYOTSNA CHANDA : Will the SWASTHYA AUR PARIVAR

NIYOJAN MANTRI be pleased to state :

(a) the progress made in the construction of the Silchar Medical College;

(b) whether Government are aware of the fact that the Silchar Civil Hospital which is to be attached to the said Medical College has not been expanded upto now; and

(c) if so, whether the Silchar Civil Hospital is not upto the mark to be attached to a Silchar Medical College ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP-MANTRI (SHRI A. K. KISKU) : (a) The Construction work is progressing.

(b) and (c). Works on the improvement of the Civil Hospital have been taken up with a view to utilise this as a College hospital. The Silchar Civil Hospital is considered upto the mark.

Setting up of Medical College in Tripura

128. SHRI DASARTHA DEB : Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) whether Government of Tripura has moved for setting up of a Medical College in Tripura; and

(b) if so, whether a medical college is proposed to be set up in Tripura as early as possible ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP MANTRI (SHRI A. K. KISKU) : (a) Yes, Sir.

(b) According to the national norm of one Medical College for a population of 5 million, Tripura is not entitled to any separate medical college. However, there is a proposal to set up a medical college in the north-eastern region to serve the Union Territories of Manipur, Tripura. etc. The actual location of the College has not yet been decided. The report of a fact-finding Committee set up for the purpose is awaited.